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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P. (COMM) 268/2020

GAIL(INDIA) LTD

..... Petitioner

Through:

h: Mr. Sacchin Puri, Sr. Advocate with Mr. Vikrant Pachnanda, Mr. Kukul Katyal, Ms. Anjal Gupta, Ms. Ashna Bhola, Ms. Ilma Alam, Ms. Shagun Lal, Mrs. Monica Chugh and Ms. Nidhi Rana, Advocates.

versus

RELIANCE INDUSTRIES LTD

..... Respondent

Through: Mr. Sandeep Sethi, Sr. Advocate with Mr. K.R. Sasiprabhu, Mr. Shubhranshu Padhi, mr. Ajith Karunakaran, Mr. Vishnu Sharma and Mr. Manan Shishodia, Advocates.

CORAM: HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

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ORDER 02.05.2024

Re-notify on 29th August 2024.

ANUP JAIRAM BHAMBHANI, J

MAY 2, 2024 *V.Rawat*